

**GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT.**

(ORDERS BY THE GOVERNOR)

**NOTIFICATION**

Dated Shillong, the 21<sup>st</sup> April, 2017.

No. LJ (A) 272/78/Pt. III/280- In continuation of this Department's letter No. LJ (A) 272/78/Pt.III/247 dt. 29.06.2016, the Headquarter of Shri Khrawbok Basaiawmoit, Additional Public Prosecutor/Additional Government Pleader, (District Council Court), Shillong will henceforth be at Sohra with immediate effect till 30.06.2017 or until further order.



**(E.M. Donn)**

Joint Secretary to the Govt. of Meghalaya,  
Law Department.

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Memo No. LJ (A) **272/78/Pt. III/280-A**, Dated Shillong, the 21<sup>st</sup> April, 2017.

Copy forwarded to:-

1. Advocate General, Meghalaya ,High Court of Meghalaya, Shillong -793001.
2. ~~The~~ Deputy Commissioner, East Khasi Hills District, Shillong.
3. All District & Session Judges.
4. The Accountant General ( A &E), Meghalaya, Shillong- 793001.
5. The Director General of Police, Meghalaya, Shillong
6. The Superintendent of Police, East Khasi Hills District, Shillong
7. The Advocate concerned.
8. The Secretary of the Shillong High Court Bar Association.
9. The Secretary , Shillong Bar Association, Shillong
10. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
11. DIPR, Shillong.
12. The Treasury Officer, Shillong North / South Treasury.
13. Shri Khrawbok Basaiawmoit, Additional Public Prosecutor/Additional Government Pleader, (District Council Court), Shillong
14. Law (B) Department.
15. NIC, Shillong
- ✓ 16. DEO, Law Department.
17. Guard file.

(By order etc.),



Joint Secretary to the Govt. of Meghalaya,  
Law Department.